

**Central Administrative Tribunal
Principal Bench, New Delhi**

R.A. No. 01/2017

In

OA 2338/2015

This the 05th day of April, 2018

Hon'ble Shri Raj Vir Sharma, Member (J)

Hon'ble Ms. Praveen Mahajan, Member (A)

Kumar Vishal,
Aged about 33 years
S/o Sh. Om Prakash,
R/o Devsar, District Bhiwani,
Haryana-127025

...Review Applicant

(By Advocate: Sh. M K Bhardwaj)

Versus

Navodaya Vidyalaya Samiti
Through its Chairman,
B-15, Institutional Area,
Sec-62, Noida, District Gautambudh Nagar,
Uttar Pradesh-201309

... Respondents

(By Advocate: Sh. S. Rajappa)

Order (oral)

Hon'ble Mr. Raj Vir Sharma, Member (J)

Heard the parties.

2. Sh. M K Bhardwaj, learned counsel for the applicant submitted that there is an apparent factual error in the judgment of the Tribunal. He pointed out that at page 11 of the judgment, we have recorded that applicant had passed only Bachelor of Education degree at the Graduation level and had not passed Botany and Zoology as his subjects at the Graduation level. Learned counsel for the applicant submitted that this is a wrong narration of the facts. He has taken us to the documents filed by him which are the mark

sheets of 1st, 2nd and 3rd year of the applicant of the Graduation level. A perusal of the marks of the 1st, 2nd and 3rd year of the Graduation level reveal that the applicant has also passed in Botany and Zoology as his subjects at the Graduation level.

3. Learned counsel for the respondents submitted that at the time of arguments in OA, applicant did not reveal these facts that is why the Tribunal has mentioned the aforementioned facts in its order. Be that as it may it is clear from the perusal of the copy of the marks filed with the RA that the applicant had passed in Botany and Zoology. Therefore there is an apparent error regarding the facts in our judgment. Consequently, RA is allowed. Order passed in **OA No. 2338/2015-Kumar Vishal vs Navodya Vidyalaya Sanghatan** pronounced on 22.09.2016 is hereby recalled. Let the OA be restored to its original number. List the OA for hearing on 15.05.2018.

(Praveen Mahajan)
Member (A)

(Raj Vir Sharma)
Member (J)

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